

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-329**  
TO BE ANSWERED ON 04/02/2022

**IMPACT OF IMPORT OF EDIBLE OILS**

329. SHRI S. SELVAGANABATHY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware of the problems being faced by farmers due to import of edible oils;
- (b) whether it is a fact that Government has proposed to impose additional duty on edible oils to protect the interests of farmers; and
- (c) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): Edible oils are being imported in the country to bridge the gap between its domestic demand and indigenous production. The domestic consumption/ demand of edible oils is around 250 Lakh Metric Tonnes while the domestic production is only 111.6 Lakh Metric Tonnes. The gap between demand and supply of edible oils is around 56% and is met through imports. The domestic production of oilseeds is around 361 Lakh Metric Tonnes.

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